

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	TP No.16/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.16 /2008
NAME OF THE COMPANY	X Caliber Knives Pvt Ltd & (9)Others
NAME OF THE PETITIONER(S)	B Venkateshwara Rao & Others
NAME OF THE RESPONDENT(S)	X Caliber Knives Pvt Ltd & (9)Others
UNDER SECTION	397/ 398

ORDER

Present: Ld. Counsel Mr. Chakrapani for the Petitioner.

Ld. Counsel Mr. Chidambara Sastry for the Respondent.

At the request of the counsel for the petitioner, **matter is adjourned to 08.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)